

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 111(ND)/2016
RT CP No.150/Chd/Hry/2017**

M/s Atlas Cycles (Haryana) Ltd.

...Petitioner

Present: None for the petitioner.

Mr. Vaibhav Sahni, Advocate for the respondent.

The Hon'ble Member (Judicial) is on official tour, hence the matter
is adjourned to 24.01.2018.

Sd/-
Bench Officer.

December 19, 2017.
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